Gujarat Water Supply and Sewerage Board
Short E-Tender Notice No.09 of Year-2024-25
E-Tender ID No. : 98509

Online Tender through E-Tendering are invited for the Above E-Tender ID Sarasadi(Vachhala dungar) Regional Water Supply Scheme in 05 Month M and R and Compresive Operation, and Maintenance Taluka:- Santrampur/Kadana For the Amounting Rs. 39.06 Lakh. by Executive Engineer, P.H. Works Division, GWSSB, Lunawada, District-Mahisagar-389230. Mo no: 9978406620 (1) Eligibility: - As Per Tender Documents & Online Tender Notice. (2) Last Date of submission of Tender Document: 30/08/2024 (upto 18:00 hrs). Further details can be available from website, http://gwssb.nprocure.com. For further more Tender information contact to S.E., P.H.C., Godhra & E.E., P.H.W.Dn., Lunawada.
Note:- For any problem of rural area water supply please contact GWSSB help line No-1916. (INF/Godhra/311/2024)

FORM NO. URC-2

Advertisement giving notice about registration under Part I of Chapter XXI of the Act
[Pursuant to section 374(b) of the Companies Act, 2013 and Rule 4 (1) of the Companies (Authorised to Register) Rules, 2014]

1. Notice is hereby given that in pursuance of sub-section (2) of Section 366 of the Companies Act, 2013, an application is proposed to be made after fifteen days hereof but before the expiry of thirty days hereinafter to the Registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA), Plot No. 6,7, 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122050 that "Hello Skate Mobility LLP (LLPIN: AAK-7453)" a LLP may be registered under Part I of Chapter XXI of the Companies Act 2013, as a Company limited by shares.
2. The principal objects of the company are as follows:
To develop green campus, townships, Smart City & Eco Tourism related to eco-friendly infrastructure development of by means of electrical vehicles for internal and/or external end mile mobility solutions which includes in the nature of physical and virtual, online and offline environments. Preparing and analysing all kind of data for the purpose of development of software and its application for infrastructure projects or any other business in any other manner.
3. A copy of the draft Memorandum and Articles of Association of the proposed Company may be inspected at the Registered Office at PL.NO-2129, ANGI ARCEO, SH. G/7, ATABHAI ROAD, Bhavnagar, Bhavnagar, Gujarat, India, 364001.
4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA), Plot No. 6,7, 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122050, within twenty one days from the date of publication of this notice, with a copy to the Company at its registered office.

For Hello Skate Mobility LLP
Sd/-
KETANBHAI BABUBHAI DASADIA (Designated Partner)
RUTVIJ KETANBHAI DASADIA (Designated Partner)
Date : 21.08.2024 | Place : Bhavnagar

English
Indian Express
21/8/24

FORM G
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process), Regulation 2016)]
FOR THE ATTENTION OF THE STAKEHOLDERS OF ECOPHOS GNFC INDIA PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	ECOPHOS GNFC INDIA PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	14.03.2016
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Gujarat
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24123GJ2016PTC086441
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : P.O. Narmadanagar, Bharuch, Gujarat, India, Pin code - 392015
6	Date of closure of Insolvency Resolution Process	09.08.2024
7	Liquidation commencement date of corporate debtor	09.08.2024 (Order Received on 16.08.2024)
8	Name and registration number of the insolvency professional acting as liquidator	Anil Kumar Satyanarayan Agarwal Reg.: IBBI/IPA-001/IP-P00957/2017-2018/11578
9	Address and e-mail of the liquidator, as registered with the Board	Address : 301-302, Vraj Bhumi Complex, Nr. Prarthana Flats, B/h. Shilp Buildings, Off. C.G. Road, Navrangpura, Ahmedabad-380 009 (Gujarat) Email: caanilagarwal1959@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address : 301-302, Vraj Bhumi Complex, Nr. Prarthana Flats, B/h. Shilp Buildings, Off. C.G. Road, Navrangpura, Ahmedabad-380 009 (Gujarat) Email: [illegible]@gmail.com
11	Last date for submission of claims	08.09.2024

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Court-2, has ordered the commencement of a liquidation of the ECOPHOS GNFC INDIA PRIVATE LIMITED on 09th August, 2024 (Order received by liquidator on 16th August, 2024).
The stakeholders of ECOPHOS GNFC INDIA PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 8th September, 2024 to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 shall be deemed to be submitted under section 38.

sdi-
Anil Kumar Satyanarayan Agarwal
Reg. No.: IBBI/IPA-001/IP-P00957/2017-2018/11578
AFA valid Till 30.06.2025
Place : Ahmedabad | 301-302, Vraj Bhumi Complex, Nr. Prarthana Flats, B/h. Shilp Buildings,
Date : 21.08.2024 | Off. C.G. Road, Navrangpura, Ahmedabad-380009 (Gujarat)

पावरग्रिड POWERGRID

NOTICE

1. Petition for determination of tariff under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024 for Petition-1: Combined Asset under Provision of Spare ICTs and Reactors in the Western Region, Petition-2: Installation of 125 MVAR Bus Reactor at 400 kV Rajgarh Sub-station.
2. The beneficiaries of the above-mentioned Transmission system are: (1) Madhya Pradesh Power Management Company Ltd. Jabalpur (2) Electricity Department, Administration of Daman & Diu, Daman, (3) Gujarat Urja Vikas Nigam Ltd., Vadodara, (4) Electricity Department, Government of Goa, Panaji, (5) Maharashtra State Electricity Distribution Company Ltd., Mumbai, (6) Madhya Pradesh Audyogik Kendra Vikas Nigam (Indore) Ltd, Indore, (7) Chhattisgarh State Power Distribution Co. Ltd, Raipur (8) DNH Power Distribution Corporation Limited, Silvassa.
3. Tariff details:

a) 2019-24 block (Rs. In Lakhs)

Petition No	Asset detail	DOCO/ECOD	Completion Cost as on 31.03.2024		2019-20	2020-21	2021-22	2022-23	2023-24
1	Combined Asset	01.06.12	5436.38	Revised AFC based on truing up	770.82	742.27	715.18	689.65	665.45
2	Combined Asset	01.06.12	691.67	Revised AFC based on truing up	133.09	133.64	136.34	136.24	132.15

b) 2024-29 Block (Rs. In Lakhs)

Petition No	Asset detail	Completion Cost as on 31.03.2024	AFC	2024-25	2025-26	2026-27	2027-28	2028-29
1	Combined Asset	5436.38	AFC	638.75	435.79	426.04	417.01	412.95
2	Combined Asset	691.67	AFC	144.55	123.90	126.20	129.37	133.45

4. A copy of this notice and of the application made for determination of tariff is posted on the website of the applicant at www.powergrid.in.
5. The suggestions and objections, if any, on the proposals for determination of tariff contained in the application be filed by any person, including the beneficiary before the Secretary, Central Electricity Regulatory Commission, 6th, 7th & 8th floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi - 110029 (or other address where the office of the Commission is situated), with a copy to the applicant at the address of its corporate office within 30 days of publication of this notice.

Place: Gurgaon | Sd/-
Date: 14.08.2024 | General Manager (Commercial)

POWER GRID CORPORATION OF INDIA LIMITED
(A Government of India Enterprise)
Corp. Off.: Saudamini, Plot No-2, Sector-29, Gurgaon, Haryana-122001 Phone No.: 0124-2822000, 2823000
Regd. Off.: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 Phone No.: 011-26560112
Website: www.powergrid.in CIN: L40101DL1989GOI038121
A Maharatna PSU

FGCO/Notice-54/Advt-75/2024-25/PROMODOME

PUNJAB STATE POWER CORPORATION LTD.
Regd. Office: PSEB Head Office, The Mall, Patiala
Corporate Identification Number: L40109PB2010SGC033813
Website: www.pspcl.in. (Contact number 96461 17686)

E-Tender Enquiry No: 111/MM-I/BMC-3773/34/MGH/P/2024 | dated: 16-08-2024

Dy. Chief Engineer, Mechanical Mtc. Circle-2/GHTP, Lehra Mohabbat invites E-tender for Residual Life Assessment Study (RLA Study) of Boilers of 210 MW Unit-II on Lump sum rates. For detailed NIT & tender specification please refer to https://eproc.punjab.gov.in from 16-08-2024 from 17:00 hrs onwards.
Note: Corrigendum and addendum, if any will be published online at https://eproc.punjab.gov.in

No. - 36807/PB | GRTP-68/24

UNITY
Statue of Unity Area Development and Tourism Governance Authority
Work under the Chief Executive Officer, SOUADTGA, Ekta Nagar.
TENDER NOTICE No. 10 of 2024
Tender ID No. 98467
(i) Name of Work - Supply, Installation, Testing and Commissioning with 3 (three) years Maintenance of PA System at various locations around Statue of Unity, Ekta Nagar, Gujarat.
(ii) Estimated Cost - 59,85,384.00 (Excluding GST)
(iii) Last date & time of online tender submission: Dt.02/09/2024 up to 18.00 hrs.
For further please visit website https://tender.nprocure.com
INF/Narmada/186/2024-25

GUJARAT URJA VIKAS NIGAM LIMITED
GUVNL
CIN U40109GJ2004SGC045195
ISO 9001:2015 Certified Company
Sardar Patel Vidyut Bhavan, Racecourse, Vadodara 390007
PBX: (0265) 2310582-86, www.guvnl.com

NOTICE INVITING TENDER

GUVNL issues request for selection for procurement of power from 500 MW Solar PV projects to be set up / under construction / already commissioned projects anywhere in India with Greenshoe option of additional capacity up to 500 MW without energy storage (GUVNL Phase-XXV) through RfS No. GUVNL / 500 MW / Solar (Phase XXV) dated **20.08.2024**. For tender documents, please visit the website **www.bharat-electronictender.com** and **www.guvnl.com.** The last date of bid submission is **17.09.2024.**
Date: 21/08/2024 | General Manager (RE)

Central University of Punjab

Established vide Act No. 25 (2009) of Parliament
NAAC Accredited A+ Grade University
Featured among top 100 Universities of India in NIRF Rankings consecutively for the last Six Years; 83rd Rank in NIRF 2024 (University Category)

Advt. No: CUPB/Advt./24-25/04 | Dated: 20/08/2024

Notice for Admissions in Certificate/PG Diploma Courses-2024

Online applications are invited from the eligible candidates for admission to the following **Certificate/PG Diploma Courses** for the Academic Session 2024-25.

Course Jointly Offered by Central University of Punjab and All India Institute of Medical Sciences (AIIMS), Bathinda
PG Diploma in
'AI in Digital Imaging and Health Care Data'

Course Jointly Offered by Central University of Punjab and M.R.S. Punjab Technical University, Bathinda
PG Diploma in
'Intellectual Property Rights'

Courses Offered exclusively by Central University of Punjab

PG Diploma in Hindi Translation	Certificate Programme in French
Diploma in Vedic Mathematics	Certificate Programme in Punjabi Translation
PG Diploma in Data Sciences for Bio informatics	Certificate Programme in Neural Networks and Deep Learning
PG Diploma in Geo-informatics *In Collaboration with Punjab Remote Sensing Centre (PRSC), Ludhiana*	Certificate Course in Computational Linguistics

For Detailed prospectus and online application, please visit University Website : **https://cup.edu.in/certificate_diploma.php**
Last date to apply: 5th September, 2024
Controller of Examinations
Village Ghudda, District Bathinda, Punjab-151401; E-mail: admissions@cup.edu.in

CA ANILKUMAR SATYANARAYAN AGARWAL
IBBI/IPA-001/IP-P00957/2017-18/11578
INSOLVENCY PROFESSIONAL

Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 A, Gandhinagar [illegible]
[illegible]

Public Notice

It is hereby to inform that as per [illegible] S.O. 1533(E) dated September 14, [illegible] 22 (Twenty Two) Riverbed Sand Mine Leases for Proposed Rate of Mining [illegible] (76.81 Ha), Located at Village, Vaghpur, God and Sampad, Ta. Prantij, Dist. Sabarkantha [illegible]

Sr. No.	Name of Project Proponent	Survey No.	Lease Area (Ha)	Capacity in ROM (MTPA)
1	M/s Vinay Kumar Singh	42 ne lagu Sabarmati Riverbed (Block No. 4)	2.80.00	39,578
2	M/s Brijesh Enterprise C/o Bhupatray Savani	344 ne lagu Sabarmati Riverbed Paiky	2.50.00	37,337
3	M/s Brijesh Enterprise C/o Bhupatray Savani	Vaghpur Ordinary Sand Block - 13, Survey No. 344 ne lagu Sabarmati Riverbed Paiky	2.80.00	44,688
4	M/s Brijesh Enterprise	Vaghpur Ordinary Sand Block - 16, Survey No. 344 ne lagu Sabarmati Riverbed Paiky, Govt. Land	2.80.00	44,688
5	M/s Brijesh Enterprise	Vaghpur Ordinary Sand Block - 17, Survey No. 344 ne lagu Sabarmati Riverbed Paiky, Govt. Land	2.80.00	23,577
6	M/s Brijesh Enterprise C/o Bhupatray Savani	Vaghpur Ordinary Sand Block - 18, Survey No. 344 ne lagu Sabarmati Riverbed Paiki	2.80.00	34,055
7	M/s Brijesh Enterprise	Vaghpur Ordinary Sand Block - 19, Survey No. 344 ne lagu Sabarmati Riverbed	3.00.00	44,688
8	M/s Brijesh Enterprise	Vaghpur Ordinary Sand Block - 20, Survey No. 344 ne lagu Sabarmati Riverbed	2.80.00	44,688
9	M/s H M Granite and Minerals (Hasmukhbhai Patel)	Vaghpur Ordinary Sand Block No. 26, Survey No. 642 ne lagu Sabarmati Riverbed, Govt. Land	2.80.00	40,234
10	M/s Bhavin Construction Co. Smt. Savitaben Ramanbhai Machhi	642 ne lagu Sabarmati Riverbed Paiki, Block - 27	2.80.00	44,856
11	M/s Bhavin Construction Co. Smt. Savitaben Ramanbhai Machhi	642 ne lagu Sabarmati Riverbed Paiki, Block - 28	2.80.00	44,856
12	M/s Savitaben Ramanbhai Machhi	Vaghpur Ordinary Sand Block No. 29, Survey No. 642 ne lagu Sabarmati Riverbed Paiki	2.80.00	44,856
13	M/s Jain Anil Kumar	God Ordinary Sand Block No. 2, Survey No. 7 ne lagu Sabarmati Riverbed, Govt. Land	4.00.00	75,000
14	M/s Chirag Kavadia	Vaghpur Ordinary Sand Block No. 2, Survey No. 642 ne lagu Sabarmati Riverbed Paiky, Govt. Land	2.80.00	40,344
15	M/s Gopaldas Dahyabhai Oad	God Ordinary Sand Block No. 3, Survey No. 7 ne lagu Sabarmati Riverbed, Govt. Land	4.00.00	76,000
16	M/s Chirag Kavadia	Vaghpur Ordinary Sand Block No. 3, Survey No. 642 ne lagu Sabarmati Riverbed Paiki	2.80.00	44,392
17	M/s Shri Vinay Kumar Singh	Vaghpur Ordinary Sand Block No. 6, Survey No. 344 ne lagu Sabarmati Riverbed, Govt. Land	2.50.00	36,551
18	M/s Gaurav Rambhodbhai Patel	Vaghpur Ordinary Sand Block No. 8, Survey No. 344 ne lagu Sabarmati Riverbed Paiki	2.20.00	28,901.80
19	M/s Savitaben Ramanbhai Machhi	Adj. Survey No. 186 ne lagu Sabarmati Riverbed, Govt. Land	2.08.00	44,541.6
20	M/s Pravinbhai Raghavbhai Virani	Vaghpur Ordinary Sand Block No. 11, Survey No. 344 ne lagu Sabarmati Riverbed	2.80.00	27,978
21	M/s Naresh Vaghani	Vaghpur Ordinary Sand Block No. 12, Survey No. 344 ne lagu Sabarmati Riverbed	2.80.00	19,104
22	M/s Ankur Rajeshbhai Bhuva	Vaghpur Ordinary Sand Block No. 15, Survey No. 344 ne lagu Sabarmati Riverbed	2.80.00	24,588

All local affected persons of the project are requested to remain present in the public hearing or send their comments in writing to Member Secretary, Gujarat Pollution Control Board before the hearing date.
Other concerned persons having a plausible stake in environment aspects of the project or activity can submit their responses to Member Secretary, Gujarat Pollution Control Board in writing before the hearing date.
It may be noted that draft Environment Impact Assessment Report and executive Summary of the Environment Impact Assessment Report of the project has been sent to the following authorities or offices to make it available for inspection to the public during normal office hours, till the Public Hearing is over:
1. District Collector Office, Sabarkantha.
2. District Development Office, Sabarkantha.
3. District Industry Centre, Sabarkantha.
4. Taluka Development Office, Ta. Prantij, Dist: Sabarkantha.
5. Regional Office, Integrated Regional Office, Ministry of Environment, Forests and Climate Change, Room No. 407, Aranya Bhawan, Near CH-3 Circle, Sector - 10A, Gandhinagar, Gujarat - 382010.
6. Regional Office, Gujarat Pollution Control Board, Himmatnagar, Adarsh Bunglow, House No. 33/34, [illegible], Himmatnagar, Dist. Sabarkantha. 383 001.

The District Magistrate / District Collector / Deputy Commissioner or his/her representative not below the rank of an Additional District Magistrate or any other District Level Officer authorized by him/her in this behalf shall supervise and preside over the entire public hearing process.
(Note- If a project or activity is confined to the territorial jurisdiction of one sub-division, the District Magistrate/District Collector/Deputy Commissioner may alternatively authorize any officer not below the rank of Sub-Divisional Magistrate to supervise and preside over the entire public hearing process.)
The Public Hearing is scheduled to be held on **20/09/2024 at 11:00 Hrs. Venue: Near Suryakund Hanumanji Temple, Village. Vaghpur, Ta. Prantij, Dist. Sabarkantha - 383205.**
Considering the present situation of pandemic of Covid-19 all concerned are hereby informed to follow Government guidelines regarding Covid-19 pandemic.
Place: Gandhinagar | D. M. Thaker
Date: 16/08/2024 | Member Secretary

adani
Adani Enterprises Limited

NOTICE

NOTICE is hereby given that below mentioned Share Certificates are reported lost/misplaced/stolen.

Name of Shareholder	Certificate No.	No. of Shares	Distinctive Nos.	L.F. No.
Bhavnaben Jigishbhai Doshi	50332	1000	From 14200001 to 14201000 (Both inclusive)	010332
Mitaben Bhadreshbhai Doshi	50334	1000	From 14203001 to 14204000 (Both inclusive)	010334

Any person who has claim/interest in the said Equity Shares and having any objection to the issue of Duplicate Share Certificates in lieu of the above may write to the Company with supporting documents within 4 days of publication or failing which the Company shall proceed to issue Duplicate Share Certificate in lieu of the same.

For **Adani Enterprises Limited**
Jatin Jalundhwala
Company Secretary & Joint President (Legal)
Place: Ahmedabad
Date: 20.08.2024

Registered Office: "Adani Corporate House", Shantigram, Nr. Vaishno Devi Circle, S. G. Highway, Khodiyar, Ahmedabad - 382421, Gujarat, India | **Phone No.:** +91-79-26565555
Fax No.: +91-79-25555500 | **Website:** www.adanienterprises.com | **CIN:** L51100GJ1993PLC019067

प्लाज़्मा भौतिकी केन्द्र – प्लाज़्मा अनुसंधान संस्थान
CENTRE OF PLASMA PHYSICS-INSTITUTE FOR PLASMA RESEARCH
परमाणु ऊर्जा विभाग, भारत सरकार का सहायता प्राप्त संस्थान
An Aided Institute of Dept. of Atomic Energy, Govt. of India
नाज़ीराखात, सोनापुर-782 402, असम, भारत, Nazirakhat, Sonapur-782 402, Assam, India.

विज्ञापन सं. 04/2024 / ADVT. NO. 04/2024

अनुबंध के आधार पर प्रोजेक्ट वैज्ञानिक अधिकारी के 01 (एक) पद की भर्ती हेतु वॉक-इन-इंटरव्यू आयोजित किया जाएगा, जिसकी सीपीपी–आईपीआर में नियुक्ति की जायेगी। पद का विवरण, साक्षात्कार की दिनांक और पद के लिए अपेक्षित पात्रता मानदंड निम्नलिखित तालिका में दर्शाए गए हैं। इच्छुक उम्मीदवार को पात्रता मानदंड के समर्थन में सभी आवश्यक दस्तावेजों के साथ सीपीपी–आईपीआर में चयन समिति के समक्ष उपस्थित होना होगा।

Walk-in-Interview will be conducted for the recruitment of 01 (one) post of Project Scientific Officer on a purely contractual basis, to be posted at CPP-IPR. Details of the post, interview date, and requisite eligibility criteria for the post are depicted in the following table. Interested candidates may appear before a selection committee at CPP-IPR, along with all requisite documents in support of the eligibility criteria.

Post Code	Name of the post	No. of Post	Essential Qualification	Desirable Experience	Date of Walk in Interview
RIP-CIMPLE-PSI /2024 / PSO-01 (B)	Project Scientific Officer	01 (one)	M.Sc. in Physics from any UGC recognized University/ Institute with minimum 60% marks.	Minimum 02 (two) years of work experience with thermal plasma systems and their thermal management.	10.09.2024 (Tuesday)

शैक्षिक योग्यता, पारिश्रमिक और सामान्य जानकारी आदि के विवरण के लिए कृपया संस्थान की वेबसाइट http://www.cppipr.res.in को देखें।
For details regarding educational qualifications, remuneration and general information, please visit Institute's website http://www.cppipr.res.in.

हस्ता/-कार्यकारी केंद्र निदेशक
Sd/- Acting Centre Director

AuSom Enterprise Limited
CIN : L67190GJ1984PLC006746
Regd. Office: 11-B, New Ahmedabad Industrial Estate, Sarkhej-Bavla Road, Village:- Moraiya -382 213 Dist.- Ahmedabad.
Corporate Office: 606, 'Swagat', Near Lal Bungalow, C.G. Road, Ahmedabad - 380006.
Phone: (079) 2642 1422-1499 **Fax**: (079) 2656 9898
E-mail: ausom.ael@gmail.com **Website**: www. ausom.in

NOTICE TO THE MEMBERS FOR 40TH ANNUAL GENERAL MEETING

Dear Member(s),

1. Notice is hereby given that the Fortieth (40TH) Annual General Meeting ("AGM") of the Company ("40th AGM") will be convened on **Friday, 27th September, 2024 at 01:00 p.m. (IST)** through Video Conferencing ("VC") / Other Audio Visual Means ("OAVM") facility in compliance with the applicable provisions of the Companies Act, 2013 ("the Act") and Rules framed thereunder and the SEBI (Listing Obligations and Disclosure Requirements) Regulation, 2015 ("Listing Regulation") as amended form time to time, read with General Circular Nos. 14/2020 dated April 8, 2020, 17/2020 dated April 13, 2020, No. 20/2020 dated May 5, 2020, 33/2020 dated September 28, 2020, 39/2020 dated December 31, 2020, 02/2021 dated January 13, 2021, 21/2021 dated December 14, 2021, 02/2022 dated May 5, 2022, 10/2022 dated December 28, 2022 and 09/2023 dated September 25, 2023 respectively (collectively referred to as "MCA Circulars") and Securities and Exchange Board of India vide Circular No. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020, Circular No. SEBI/HO/CFD/CMD2/CIR/P/2021/11 dated January 15, 2021, Circular No. SEBI/HO/CFD/CMD2/CIR/P/2022/62 dated May 13, 2022, Circular No. SEBI/HO/CFD/PoD-2/P/CIR/2023/4 dated January 05, 2023 and SEBI/HO/CFD-PoD-2/P/CIR/2023/167 dated October 7, 2023 issued by the Securities and Exchange Board of India ('SEBI'), (hereinafter collectively referred to as "the Circulars") without the physical presence of the Members at a common venue, to transact the business set out in the Notice calling the 40TH AGM.
2. The Notice of the 40th AGM and the Annual Report for the financial year 2023-2024 including the Financial Statements for the year ended 31st March, 2024 ('Annual Report") will be sent only by email to all those Members, whose email addresses are registered/updated with the Company or with their respective Depository Participant ("Depository") in accordance with the MCA Circulars and the SEBI Circulars. Members can join and participate in the 40th AGM through VC/OAVM facility only. The instructions for joining the 40th AGM and the manner of participation in the remote electronic voting or casting vote through the e-voting system during the 40th AGM are provided in the Notice of the 40th AGM. Members participating through the VC/OAVM facility shall be counted for the purpose of reckoning the quorum under Section 103 of the Companies Act, 2013. Members may note that the Notice of the 40th AGM and the Annual Report will also be available on the website of the Company at www.ausom.in and the websites of BSE Limited and National Stock Exchange of India Limited i.e. at www.bseindia.com and www.nseindia.com respectively and website of Central Depository Services (India) Limited at www.evotingindia.com an agency appointed for conducting remote e-voting, e voting during the AGM.
3. Member holding shares in dematerialized mode, physical mode and Members who have not registered their email address will be able to cast their vote electronically on the businesses as set forth in the Notice of the AGM either remotely (during remote e-voting period) or during the AGM as per the manner provided in the Notice to Members.
4. Manner of registering/updating (1). Email addresses in order to facilitate the Company to serve the documents through the electronic mode and (2). Bank Accounts details for receiving dividends directly in bank accounts:
   I. Members holding shares in physical mode, who have not registered / updated their email addresses / Bank Account details with the Company by contacting our Registrar and Share Transfer Agent M/s. Link Intime India Private Limited at Email: ahmedabad@linkintime.co.in by quoting their Folio Number and attaching a self-attested copy of PAN, Aadhaar Card and cancelled cheque leaf and other documents along with Form ISR-1. The said form is available on the website of the Company at www.ausom.in.
   II. Members holding shares in dematerialized mode, who have not registered / updated their email addresses / Bank Account Details with their Depository Participants, are requested to register / update the same with the Depository Participants with whom they maintain their demat accounts.
   III. Alternatively, Members can update their e-mail address, Mobile No., PAN and Bank Accounts Details along with Form ISR-1 on the web ling given below: ahmedabad@linkintime.co.in
5. Manner of casting vote(s) through e-voting
   I. Members will have an opportunity to cast their votes on the business as set out in the notice of the 40th AGM through electronic voting system ("e-voting").
   II. The Manner of voting remotely ("remote e-voting) by members holding shares in dematerilised mode, physical mode and for members who have not registered their email address has been provided in the notice of the AGM.
   III. The facility of e-voting through electronic voting system will also be made available at the AGM. Only those shareholders who are present in the AGM through VC/OAVM facility and who have not cast their vote on the resolutions through remote e-voting and are otherwise not barred from doing so, shall be eligible to vote through e-voting system available during the AGM.
6. Members who have not registered / updated their email addresses with Company / their Depository Participants or the members who have not received Annual Report, AGM Notice and voting instructions are requested to visit www.ausom.in and click on Investor Relations Tab - "Email registration" and follow the process as mentioned therein to receive the Annual Report, AGM Notice and E-Voting instructions.

Members are requested to carefully read all the notes set out in the notice of the 40th AGM dated 08/08/2024 and in particular instructions for joining the AGM, manner of casting vote through remote e-voting or e-voting during the process of AGM. The voting instruction shall also be provided in the Notice of AGM and will be uploaded on the Company website www.ausom.in and website of the CDSL at www.evotingindia.com.
The above information is being issued for the information and benefit of all the Members of the Company and is in compliance with MCA Circulars and the SEBI Circulars.

For AuSom Enterprise Limited
Ravikumar Pasi
Company Secretary
Date : 20th August, 2024
Place: Ahmedabad